

(14) 18-3-91

(4)

Hon'ble K. Nath - v.c
Hon'ble A.B. Gorthi A.M.

On account of state call
given by the Bar Council
of W.L. lawyers for none
of the parties is present.
List this case for admission
on 25-3-91.

Susy
Boe.

Hon' Justice K. Nath, V.C.

Hon' Mr A.B. Gorthi, A.M.

(15)

25/3/91

It is quite not understandable as to how the
relief for a declaration that no departmental
inquiry is pending against the applicant has
been connected in this case with the relief
for the applicant's promotion.

None appears for the applicant despite
the list has been revised. The application
is dismissed for want of prosecution.

d
A.M.

g
V.C.

(sns)